

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 3131
ANSWERED ON 6th AUGUST, 2026**

3A NOTIFICATION FOR NH-183

3131. ADV DEAN KURIAKOSE

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government will take steps to republish the 3A notification for the Mundakayam-Kumily National Highway (NH)-183 which had lapsed earlier;**
(b) if so, the details thereof; and
(c) whether Kumily would be included in the 2nd Phase of the work, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The process for engagement of Consultant for the preparation of Detailed Project Report (DPR) has been initiated for the development of the 4-lane section of NH-183 from Km 62.10 (Anjilimoodu, near Chengannur Town) to Km 215.45 (Kumily), including the Mundakayam-Kumily stretch. The activity of land acquisition is a part of DPR preparation and is carried out along the approved alignment. Approval of the project shall be in accordance with the extant guidelines, taking into account factors such as availability of land, traffic density, connectivity requirements, economic viability and synergy with PM Gati Shakti National Master Plan (NMP).
